## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1985 ANSWERED ON:08.03.2000 REVIEW OF SCHEMES FOR SOCIAL SECTOR TUFANI SAROJ

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have reviewed the schemes for social sector;

(b) if so, the details of the schemes and the purpose of this said review;

(c) the findings thereof;

(d) whether the Government have taken any action to check misappropriation of funds being done on schemes for social sector;

(e) if so, the details thereof; and

(f) if not, the reasons therefor ?

## Answer

## MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

SMT. MANEKA GANDHI

(a)to(c) A review of various schemes under implementation in the Ministry of Social Justice and Empowerment was undertaken during 1998-99 with a view to make them user-friendly, flexible, enhance their coverage and usefulness, revise financial norms in keeping with the changes in the price-index and to achieve better targeting of the beneficiaries. A list of schemes reviewed is attached as Annexure-I.

(d)to(f) Funds are released to State Governments/U.T. Administrations on the basis of proposals received from them and after careful examination of the detailed information regarding past performance and utilization of funds released earlier in respect of each scheme. In the case of NGOs, grants-in-aid are released on the basis of therecommendations of the State Government/U.T. Administration concerned, Inspection Reports of the Central/State Government/U.T.officers/organizations and after scrutiny of the Annual Audited Accounts and Utilization Certificates. In case of any complaint of misappropriation of funds or other irregularity, the matter is got thoroughly investigated. Wherever it is established that an NGO has indulged in mal-practices, the matter is taken up with the State Governments/UTs for recovery of the unutilized grants and fortake over of the assets created out of Government funds, besides stopping further release of grants.